

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO.98 OF 2018 &**  
**IA NO. 178 OF 2018**

**Dated: 15<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Paschimanchal Vidyut Vitran Nigam Ltd. & Anr.**

**... Appellant(s)**

**Vs.**

**M/s Parmarath Iron Pvt. Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Pradeep Mishra  
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Anushree Bardhan for R-1  
  
Mr. C.K.Rai for R-2

**ORDER**

List the matter on **01.06.2018** as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*pr/kt*

**(Justice N.K. Patil)**  
**Judicial Member**